## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1599/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Precept Advertising Ltd

Percept Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No	NAM	E DI	ESIGNATION		SIGNATURE
1.	KARLT	AMBULY	ADV	7 11h	
2	Sharres	DA MADUANNI	tua ABV	J Varn	and Vassi
3.	Harsh	Moorjani	Ado	7 1/6	Jay akar
4.	Apoona	Jadon	Adv	JR	Tay akar
					& Corporate Debtos.
					Debtos.

## ORDER CP NO. 1599/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)